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MCRC-12454-2023

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL ON THE 13th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 12454 of 2023

RAJSHREE PRASAD @ RAJSHREE SARAF AND OTHERS Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri J.H. Shrivastava - Advocate for the applicant.

Ms. Nalini Gurang - Panel Lawyer for the respondent/State.

ORDER

Heard on IA No. 17096/2025, an application for change of counsel.

On due consideration, IA No. 17096/2025 is allowed and applicant is permitted to engage a new counsel by filing Vakalatnama.

I.A.No.17096/2025 is disposed off accordingly.

Learned counsel for the applicant prays for withdrawal of this M.Cr.C.

Prayer is allowed.

Accordingly, this M.Cr.C. is dismissed as withdrawn.

(ACHAL KUMAR PALIWAL) JUDGE